

SUPREME COURT OF INDIA

NOTICE

1. SLP(C)No.27965/2010 P.V.INDIRESAN MR. VIKAS MEHTA  
XIV A/N-H Vs. UNION OF INDIA & ORS. MR. ANNAM D.N. RAO  
91,110, 0 S.(3100) (WITH APPLN.(S) FOR MR. MOHINDER JIT SINGH  
IMPLEADMENT AND IMPLEADMENT MS. KIRAN SURI  
AND STAY AND IMPLEADMENT AND  
WITH PRAYER FOR INTERIM RELIEF)

AS DIRECTED, TAKE NOTICE THAT THE MATTER MENTIONED ABOVE WILL BE  
TAKEN UP FOR HEARING ON TUESDAY THE 2ND AUGUST, 2011 BEFORE THE BENCH  
PRESIDED OVER BY HON'BLE MR. JUSTICE R.V. RAVEENDRAN.

DATED THIS THE 28TH JULY, 2011.

  
ASSISTANT REGISTRAR (CC)

COPY TO:

ALL CONCERNED.